

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:29
ANSWERED ON:26.02.2013
CRIME AGAINST MIGRANT LABOURERS
Singh Shri Jagada Nand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of violence/crime against migrant labourers especially those hailing from Hindi Speaking States are on the rise in other States;
- (b) if so, the details of such incidents reported during the last one year;
- (c) whether the National Human Rights Commission has issued any advisory to the States/UTs in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Union Government to check such crimes against migrant labourers?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 29 FOR 26.02.2013

(a) to (b): Specific data on violent incidents against migrant labourers, particularly Hindi speaking labourers is not maintained centrally.

(c) & (d): As per information made available by NHRC, no such advisory has been issued to States /UTs.

(e): Police` and `Public Order1 are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches the highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime.